

**MINISTRY OF URBAN DEVELOPMENT, CENTRAL PUBLIC
WORKS DEPARTMENT, DIRECTORATE OF HORTICULTURE
GROUP 'B' POST RECRUITMENT RULES, 1999**

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**MINISTRY OF URBAN DEVELOPMENT, CENTRAL PUBLIC
WORKS DEPARTMENT, DIRECTORATE OF HORTICULTURE
GROUP 'B' POST RECRUITMENT RULES, 1999**

¹ Received the assent of the President New Delhi, the 15th November, 1999 on G.S.R. 384, and published in the Gazette of India, No. 47, Part II, Sub-section (i) of Section 3, dated November 20, 1999-MINISTRY OF URBAN DEVELOPMENT. G.S.R. 384.-In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Central Public Works Department, Horticulture Directorate Group 'A' and Group 'B' Posts Recruitment Rules, 1983, in so far as they relate to the post of Assistant Director of Horticulture, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to Group B' post in the Ministry of Urban Development, Central Public Works Department, Directorate of Horticulture, namely :-

1. Short title and commencement :-

(1) These rules may be called the Ministry of Urban Development, Central Public Works Department, Directorate of Horticulture Group 'B' Post Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post classification and scale of pay :-

The number of post, its classification and the scale of pay attached thereto shall be as specified, in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications. etc :-

The method of recruitment to the said post, age limit, qualifications and other matters connected therewith shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order and for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of Post	No. of posts	Classification	Scale of pay	Whether selection	Age limit for direct recruits

				by merit or	
				selection-	
				clim-	
				seniority or	
				non-selection	
				post	
1	2	3	4	5	6
Assistant Director	62*	General Central	Rs. 6500-200-	Selection-	Not exceeding 30 years.
(Horticulture)	(1999)	Service Group 'B'	10500	cum-	(Relaxable for Government
	*Subject	Gazetted Non-		seniority	servants upto 5 years in
	to variation	Ministerial			accordance with , the instructions or
	dependent				orders issued by the Central
	on workload.				Government)
					Note : The crucial date for
					determining the age limit shall
					be the closing date for receipt
					of applications from candidates
					in India (and not the
					closing date prescribed for
					those in Assam, Meghalaya
					Arunachal Pradesh, Mizoram,
					Manipur, Nagaland, Tripura,

					Sikkim, Ladakh
					Division of Jammu and Kashmir State,
					Lahaul and Spiti District and
					Pangi Sub- Division of Chamba
					District of Himachal Pradesh,
					Andaman and Nicobar Islands
					or Lakshadweep),